

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [MD DEVELOPMENT PRIVATE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	MD Development Private Limited
2.	Date of incorporation of corporate debtor	07.05.2007
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MH2007PTC170644
5.	Address of the registered office and principal office (if any) of corporate debtor	F 89, Prime Mall, Irla Society Road, Vile Parle (West) Mumbai Mumbai City MH 400056 IN
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on 24.03.2023 (Copy of order received by email on 28.03.2023)
7.	Estimated date of closure of insolvency resolution process	20.09.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sandeep Kumar Agrawal Reg. No.: IBBI/IPA-001/IP-P01135/2018-2019/11828
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address - 523, Pocket-E, Mayur Vihar Phase-2 ,New Delhi, National Capital Territory of Delhi,110091 Email Id-ipsandeepagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address - 523, Pocket-E, Mayur Vihar Phase-2 ,New Delhi, National Capital Territory of Delhi,110091 Email Id- cirp.mddevelopment@gmail.com
11.	Last date for submission of claims	07.04.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/en/home/downloads b. NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **MD Development Private Limited** on **24.03.2023** (Copy of order received by email on 28.03.2023).

The creditors of **MD Development Private Limited**, are hereby called upon to submit their claims with proof on or before 7th April, 2023 to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sandeep Kumar Agrawal

Interim Resolution Professional

In the matter of MD Development Private Limited

Reg. No.: IBBI/PA-001/IP-P01135/2018-2019/11828

Reg. Add: 523, Pocket-E, Mayur Vihar Phase-2,

New Delhi, National Capital Territory of Delhi, 110091

Reg. Email Id: ipsandeepagrawal@gmail.com

Place: Mumbai
Date: 31.03.2023

NOTICE BOARD CORPORATE ASSOCIATE DIARY | APPOINTMENTS, MOVEMENTS, CELEBRATION, HONOURS

UPDATE : (IOCL)

S M Vaidya, Chairman, IndianOil, emerges as the Top Indian CEO

Mr S M Vaidya, Chairman, IndianOil, has been ranked as the top Indian CEO, by the CEOWorld magazine in their annual list of World's Most Influential CEOs for the year 2023. Mr Vaidya tops the chart among the Indian CEOs and ranks 81 globally in the illustrious list of over 1,200 CEOs across 96 countries. As one of the leading energy technocrats with over 36 years of experience in the downstream petroleum industry and refinery-petrochemical integration, Mr Vaidya has actively contributed to global energy security and sustainability dialogues. Mr Vaidya has also put IndianOil firmly on the forefront of corporate India's conservation efforts through initiatives like supporting the Cheetah reintroduction program in India and protecting Indian single-horned rhino, among others. The CEOWorld's ranking recognises Mr Vaidya's thought leadership, global influence, and the impact of his contributions towards the worldwide energy discourse. The assessment parameters include company's financial returns, environmental track record, governance, social outreaches, market share, market capitalisation, and the brand's newsworthiness & impact.

UPDATE : (CR)

General Manager, Central Railway inspects Carriage Workshop, Matunga



Shri Naresh Lalwani, General Manager, Central Railway, inspected Carriage Workshop, Matunga on 20.3.2023. Shri Lalwani visited the Heavy Corrosion Repair shop where he inspected the Newly Modified High Speed Automobile Carrier Coaches (NMGHS) with Ball Transfer Unit (for smooth movement of materials) and Boulder Special Coach used for working on ghat sections especially to control falling boulders. Shri Lalwani inspected and appreciated the efforts put in for the newly refurbished Boulder Special Crew and Equipment Coach. He also interacted with all women welder team "Ahillya" & "Durga". At Matunga Workshop, the General Manager visited the Roof Mounted Package Units (Units providing air-conditioning at a controlled uniform temperature in LHB coaches) testing facility and newly constructed Integrated Dispatch, Lifting and Inspection (IDL) shed where Periodical Over Hauling of LHB coaches are carried out. Shri Lalwani watched a presentation on Workshop activities by Chief Workshop Manager, Matunga and met representatives of recognized Unions. He

also inaugurated a Canteen for employees, an Auditorium for Cultural and other events and also watched a cultural presentation of folk dance by artistes of Matunga Workshop.

UPDATE : (AAI)

SAREX-2023



SAREX2023 event was organized by AAI, O/o GM(ATM), Mumbai on 16th and 17th March 2023 comprising of a One day workshop and full scale aircraft crash Search and Rescue exercise next day. In Workshop various agencies involved in Aircraft Search and Rescue operations such as - NDRF, INMCC, Indian Coast Guard, MIAL, AAI, INCOIS gave their presentations. Sh. Manoj Bokade, Dy DDG, DGCA, WR and Sh. Prakash Tulsiani, CEO, MIAL in presence of Sh. A.K. Meena, ED(ATM) and Sh. J.T. Radhakrishna RED, WR inaugurated the session. About 125 participants from AAI, Airlines, Helicopter Operators, ICG, Army, NDRF, IMD, INMCC, Airforce, Navy, Maha Police, MCGM etc. participated in workshop. On 17th March 2023, full scale aircraft crash Search and Rescue exercise was conducted at Erangal Beach, Madh Island. The exercise was arranged as per National Aeronautical Search & Rescue Manual. The exercise was executed with the help of Indian Coast Guard, NDRF, ISRO, State

Administration including District Collector, Municipal Corporation of Greater Mumbai and Police Authorities. Exercise was witnessed by more than 125 participants from AAI, Airlines, Helicopter Operators, ICG, Army, NDRF, IMD, INMCC, Air force, Navy, Maha Police, MCGM etc. Overall response to the emergency scenario by all concerned agencies was rated as very good. All participants appreciated a very well-coordinated and planned two day event.

UPDATE : (WR)

GM WR Conducts inspection of Mumbai Suburban section



Shri Ashok Kumar Misra - General Manager of Western Railway conducted inspection of Mumbai suburban section and travelled by local train on 29th March, 2023. He interacted with the commuters for their feedback and suggestions. Shri Misra also conducted inspection of Borivali station. GM was accompanied by Shri Niraj Verma, Divisional Railway Manager of Mumbai Central Division. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Railway, GM Shri Misra visited Borivali station and conducted extensive inspection of the station premises. During the course of inspection, he inspected the circulating area at both east & west sides of the station. He directed the concerned to take appropriate measures to improve the circulating area for the convenience of passengers and to provide path way near PF 1/2 for additional entry/exit. He also inspected the cleanliness of toilet blocks, water vending machines, visited the catering units and checked the Expiry date of products, quality of food, No Bill No Payment board, etc. GM also visited the 'One Station One Product' stall at the station and enquired about the products kept for sale as well as daily quantity sale of products.

UPDATE : (WR)

14 Employees Of Wr Felicitated With General Manager's Safety Award

Shri Ashok Kumar Misra - General Manager of Western Railway felicitated 14 employees from the six divisions of WR for their outstanding work

which resulted in safe train working. These employees were awarded in appreciation of their alertness in duty and contribution towards averting untoward incidents, during the months of



January & February 2023 and thereby ensuring the safety of train operations. Out of the 14 employees, 4 are from Vadodra Division, 3 from Ratlam Division, 2 from Mumbai Central, Ahmedabad and Bhavnagar Divisions each and 1 from Rajkot Division. According to a press release issued by Shri Sumit Thakur, Chief Public Relations Officer of Western Railway, Shri Misra appreciated the alertness of the staff who were being awarded and mentioned that they are exemplary role models for everyone to emulate.

UPDATE : (TMC)

Tata Memorial Hospital's 100 Mhada flat Dharmashala for cancer patients

Tata Memorial Hospital, the apex cancer hospital in the country, is proud to announce the inauguration of its new Patient Hostel (Dharmashala) at the 5D Building, Bhoiwada, Parel, Mumbai - 400012. This Hostel will be providing comfortable accommodation for outstation cancer patients and their families. These 100 Flats were awarded by former housing minister Shri. Jitendra Awhad through MHADA under the leadership of VP & CEO of MHADA Shri. Anil Diggikar. All this would not have been possible without the leadership of Dr Shailesh V. Shrikhande - Deputy Director, Tata Memorial Hospital. Dr Shrikhande has nurtured this project from its infancy and has led it to its successful commissioning. The Patient Hostel will be inaugurated on 28th March 2023, by Dr Rajendra Badwe, Director of Tata Memorial Centre in the presence of Shri. Jeetendra Awhad, a former Housing Minister, Maharashtra. The furniture and fixtures in each Flat have been carried out as a CSR initiative of HDFC AMC with the Rotary Club of Bombay which planned, implemented and will run the maintenance part of this hostel. Mr Navneet Munot, Managing Director of HDFC AMC, Mr Sandip Agarwalla, Governor of Rotary District 3141 which covers Mumbai and Mr Vineet Bhatnagar, President of Rotary Club of Bombay were all present for the inauguration. The Patient Hostel has state-of-the-art facilities and amenities that will ensure a comfortable and secure stay for the

patients and their families. The rooms are designed to provide a homely environment, with comfortable beds, clean linen, and adequate space for the patients and caregivers. The Patient Hostel is located in close proximity to the hospital, making it easier for patients to access medical care. The hostel is also situated in a safe and secure location, ensuring the safety of the patients and their families. Dr. Shrikhande, Dy. Director, TMH observed that "At present, there are 50 inquiries daily for accommodation out of which only 50% of requests can be fulfilled. As a result, many are forced to stay on the footpaths or under the bridge near the hospital. All this is set to change with the onset of this Dharmashala Project." The Implementation Partners of this project are the Rotary Club of Bombay (District 3141) in association with HDFC Asset Management Company Ltd. who have supported this project as a part of their CSR initiative. The inauguration of the Patient Hostel is a significant milestone for Tata Memorial Hospital, as it aims to provide comprehensive care to its patients, including accommodation facilities. This facility will ease the burden of outstation patients and their families who have to bear the additional costs of finding a place to stay during their treatment. The Tata Memorial Hospital Patient Hostel is a testament to the hospital's commitment to providing holistic care to cancer patients and their families. We believe that this facility will help improve the overall experience of patients undergoing cancer treatment at our hospital.

UPDATE : (WR)

Additional Stoppage Provided At Palghar To 02 Trains On Experimental Basis

Train No. 12995 / 12996 Bandra Terminus - Ajmer-Bandra Terminus Express has been provided with additional halt at Palghar station, Ex Bandra Terminus w.e.f 31st March, 2023 and Ex Ajmer w.e.f 30th March 2023. Train No. 12995 Bandra Terminus - Ajmer Express will arrive Palghar at 18.26 hrs and depart at 18.28 hrs. Similarly, Train No. 12996 Ajmer-Bandra Terminus Express will arrive Palghar at 12.28 hrs and depart at 12.30 hrs. Train No. 16209/16210 Ajmer - Mysuru - Ajmer Express has been provided with additional halt at Palghar station, Ex Ajmer w.e.f 31st March, 2023 and Ex Mysuru w.e.f 30th March 2023. Train No. 16209 Ajmer - Mysuru Express will arrive Palghar at 20.37 hrs and depart at 20.39 hrs. Similarly, Train No. 16210 Mysuru - Ajmer Express will arrive Palghar at 23.17 hrs and depart at 23.19 hrs. This changes are for experimental basis for a period of six months. For detailed information regarding halts & timings of halts, passengers may please visit www.enquiry.indianrail.gov.in.

EVENTS, ANNOUNCEMENT, LAUNCHES, CSR INITIATIVES, APPOINTMENTS, MOVEMENTS, CELEBRATION

BOMBAY WIRE ROPES LIMITED

CIN : L24110MH1961PLC011922
REGD. OFFICE : 401/405, Jolly Bhavan No-1, 10, New Marine Lines, Mumbai- 400 020. Tel : (022) 22003231 / 5056 / 4325. Fax : (022) 2206 0745
E-mail : contactus@bombaywireropes.com

NOTICE

Transfer of Dividend/Equity Shares of the Company to Investor Education and Protection Fund (IEPF) Account

Notice is hereby given that pursuant to the provisions of the Section 124 of the Companies Act, 2013 ("the Act") read with investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016, as amended ("the Rules"), all dividend(s) remaining unpaid or unclaimed for a period of Seven years from the date of transfer to Unpaid Dividend Account are required to be transferred to the Investors Education and Protection Fund (IEPF) Authority established by the Central Government. Shareholders are requested to note that dividend declared by the Company during the financial year 2013-14 for the FY 2012-13, which remained unpaid/unclaimed for a period of seven years, which was due for transfer will be transferred to the account maintained by the IEPF Authority on or after three months of this publication. The corresponding equity shares in respect of which dividend remains unpaid or unclaimed for a period of seven years consecutive years are required to be transferred to the Demat Account of the IEPF Authority as per the procedure set out in the Rules. The details of the concerned shareholders, whose shares are liable to be transferred to the IEPF Authority are made available on the website of the Company www.bombaywireropes.com. Concerned Shareholders of the Company may claim dividend declared during the financial year 2013-14 for the FY 2012-13, up to 30th June 2023, failing which the Company, in compliance with the said Rules shall transfer the Unpaid/unclaimed dividend for the FY 2012-13 and corresponding equity shares to the Account maintained by the IEPF Authority without any further notice on or after the due date of transfer. The Company /RTA had sent individual notices/intimations to the Shareholders through post. Email in compliance with the Rules. No claim shall lie against the Company in respect of unpaid/unclaimed dividend amount and the corresponding equity shares transferred to the IEPF and the same including all benefits accruing on such shares, if any, can be claimed from the IEPF Authority by making an application in Form No. IEPF -5 and after following the procedure prescribed in the Rules, details of which are available on the website of the IEPF Authority www.iefp.gov.in. For any queries, shareholders may contact Purva Sharegistry (India) Pvt Ltd, the Registrar and Share Transfer Agent of the Company at Unit no. 9, Shiv Shakti Ind. Estt., J. R. Boricha Marg, Lower Parel (E) Mumbai 400 011, Tel: +91 22 4961 4132, +91 22 3570 0224, Email td-support@purvashare.com

FOR BOMBAY WIRE ROPES LIMITED
Sd/-
Anurag Kanoria
Director
(DIN:00200630)

Date: 31.03.2023
Place : Mumbai

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PERSONAL THANKS GIVING

HOLY Spirit Thou who makes me See Everything and Shows me the way to Reach My Ideals, you who gives me the Divine Gift to forgive and forget the Wrongs that is done unto me and who is in all instances of my life with me I in this short Dialogue want to thank you for everything and confirm once more that I do not want to be Separated from you, no matter how great the, material desire may be I want to be with you and my loved ones in your perpetual glory forever Amen - ZDS

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S. E. RAILWAY - TENDER

For on behalf of the President of India, the Sr. Divisional Engineer, South Eastern Railway, Garden Reach, Kolkata-700043 invites E-tender for the following works before 15.00 hrs. on the date mentioned against items and will be opened at 15.30 hrs. Tender No.: T-PUB-GRC-2023-360, Dt.: 29.03.2023. Description of Works: Replacement of damaged and leaky Roof RCC/Masonry tank by PVC water tank with staging of block no. 74/1/3, 4, 5, 6, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 124/IV, 125/IV, 126/IV, 127/IV, 128/IV, 129/IV, 130/IV, 131/IV, 132/IV, 133/IV, 134/IV, 135/IV, 136/IV, 137/IV, 138/IV, 139/IV, 140/IV, 141/IV, 142/IV, 143/IV, 144/IV, 145/IV, 146/IV, 147/IV, 148/IV, 149/IV, 150/IV, 151/IV, 152/IV, 153/IV, 154/IV, 155/IV, 156/IV, 157/IV, 158/IV, 159/IV, 160/IV, 161/IV, 162/IV, 163/IV, 164/IV, 165/IV, 166/IV, 167/IV, 168/IV, 169/IV, 170/IV, 171/IV, 172/IV, 173/IV, 174/IV, 175/IV, 176/IV, 177/IV, 178/IV, 179/IV, 180/IV, 181/IV, 182/IV, 183/IV, 184/IV, 185/IV, 186/IV, 187/IV, 188/IV, 189/IV, 190/IV, 191/IV, 192/IV, 193/IV, 194/IV, 195/IV, 196/IV, 197/IV, 198/IV, 199/IV, 200/IV, 201/IV, 202/IV, 203/IV, 204/IV, 205/IV, 206/IV, 207/IV, 208/IV, 209/IV, 210/IV, 211/IV, 212/IV, 213/IV, 214/IV, 215/IV, 216/IV, 217/IV, 218/IV, 219/IV, 220/IV, 221/IV, 222/IV, 223/IV, 224/IV, 225/IV, 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